

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 28th November, 2017

No.HC.VII-104/2017/ 5911 /A. Shri Aparesh Chakravarty, District & Sessions Judge, Dhubri, who was transferred and posted, vide High Court Notification No.HC.VII-13/2017/5839/A. dtd.22.11.2017 as Judge, Special Court for trial of Sessions Case No.59(K) of 2011, will join his new assignment in Guwahati on 04.12.2017 at 10.00 a.m. positively.

No.HC.VII-104/2017/ 5912 /A. Shri Dipak Thakuria, Addl. District & Sessions Judge, Fast Track Court, No.3, Kamrup(M), Guwahati, who was transferred and posted, vide High Court Notification No.HC.VII-13/2017/5840/A. dtd.22.11.2017 as District & Sessions Judge, Dhubri, will join his new assignment at Dhubri on 04.12.2017 at 10.00 a.m. positively.

By Order,
Sd/-M.K. Kalita
REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2017/ 5913-5927 /A

dated:28.11.2017

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General(A&E), Assam, Maidamgaon, Beltola, Guwahati
3. The District & Sessions Judge, Kamrup(M), Guwahati.


He is requested to transfer all the records and documents relating to Sessions Case No.59(K) of 2011 to the newly designated Court of Special Judge for trial of Sessions Case No.59(K) of 2011, Kamrup(M), Guwahati on 04.12.2017 at 10.00 a.m. positively.

He will also notify the litigants that henceforth the above mentioned Sessions Case will be tried by the newly designated Court of Special Judge for trial of Sessions Case No.59(K) of 2011.

4. The District & Sessions Judge, Dhubri.
5. The Registrar-cum-Principal to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Aparesh Chakravarty, District & Sessions Judge, Dhubri.
7. Shri Dipak Thakuria, Addl. District & Sessions Judge, FTC, No.3, Kamrup(M), Guwahati.
8. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
9. The Chief Judicial Magistrate, Kamrup(M), Guwahati/ Dhubri.


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10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice _____
12. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
13. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Circular in the Gauhati High Court website.
14. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Esstt.), Gauhati High Court, Guwahati.
15. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


28/11/2017
REGISTRAR (VIGILANCE)

28/11/17